

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 24/ND/2011
RT CP No.210/Chd/Hry/2017**

Sat Narain Gupta and Anr	...Petitioners
Vs.	
D.R.Foods Ltd. & Ors.	...Respondents

Present: Mr.Sat Narain Gupta, petitioner in person.
Mr.Ravi Gupta, respondent No.4 in person
Mr.Jai Prakash Gupta, Director for respondent Nos.1 to 3.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 30.10.2017.

Sd/-
Court Officer

September, 14, 2017
subbu